Declaration of Assets and Liabilities

Year 2023-2024

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I, Sulain Rosed Yadav, son/daughter/wife of Late Sita Ram, yadav.

1 19ed 54 years, belonging to Bihar Vidhan Sabha Patra.

1 service and presently working as Office Attendent.

1 give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

9040 (FNID)

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash					
(ii)	Deposits in Banks, Financial	5.13.1	U.C.0	5.18.1		
	Institutions And Non-Banking	5000	Bank	5,000		
	Financial Companies		10,000			
(iii)	Bonds, Debentures and	N.S.C		interpretation of the second s	Wiging to the second se	
	Shares in companies	Nill				
(lv)	Other financial institutions,	LIIC	_	ndo F1 di Malando de di		
	NSS, Postal Savings, LIC Policies, etc	Iànano				
(v)	Motor Vehicles (details of	_		<u>~</u>	-	_
	make, etc.)					
(vi)	Jewellery (give details of		10gm.			
	weight and value)		gold.	kole krajevaja	a de respecto	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.



Datails of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	have to be indicated] Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		ARRING PROPERTY AND ARRIVANCE			
(lv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)		To the second			

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	The same of the sa	
	(ii) Loans from financial institutions	1.5	
	(ill) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	***	Activities and the second of t

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		•
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AFRPY 5829F	
	(ii) Wealth Tax (Also Indicate the assessment year upto which Wealth Tax return filed.)		
	(iii) Sales Tax [Only in case of proprietary business]		3334 P. M. S.
	(iv) Property Tax		

GPF/CPF/PRAN No.: P.T.S/BLA-1147 Gender: M (M/F) Date of Birth: 222-03-70 (DD/MM/YWY) Class/Group: C (A/B/C) Cadre: Bihaz vidhan Sabha Seeff Service (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District: Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sulain Probled yedge.

Name of Employee: Sulain Probled yedge

Place: Patna:

Designation: Office Attendent

Department: Bihor Vidhan Sabha

Patna

Note:

Personal Detail

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Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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